


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066  
( SM APPEAL BRANCH)

Dated: 20/03/2019

**NOTICE**

All concerned are hereby informed that the matters listed before Hon'ble Single Member Bench on **20/03/2019** stands adjourned and the next date of hearing will be notified in due course.

By order

  
Deputy Registrar  
(SM)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
3. Bar Association /CDR/SDRS.
4. Notice Board/website
5. Guard file.

  
Deputy Registrar  
(SM)